

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 115 of 2013 &
IA no. 378 of 2013**

Dated : 24th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd.Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1

ORDER

At last the reply to the amendment petition raising the additional grounds has now been filed.

Post the matter for further hearing of the Appeal on **17.02.2014**

**(Rakesh Nath)
Technical Member**
ts/vs

**(Justice M. Karpaga Vinayagam)
Chairperson**